

Statements of immovable property Return for the year 2014 as on 01.01.2015

1. Name of officer (in full) and service to which the officer belongs: Bhabani Sankar Acharya, CCS- Presently in Food safety & Standards Authority of India

2. Present Post held: Deputy Director, FSSAI

Sl. No.	Name of District, Sub-Division, Taluk & Village or City in which the property is situated (Full location and Postal address)	Name & Details of Property Housing, Lands and other Buildings	Cost of Construction/acquisition (and Year when purchased) including of land in case of House and year when purchased	Present Value	if not in own name, state in whose name held & his/her relationship to the govt. servant	How acquired, Whether by purchase, lease, mortgage, inheritance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8	
1	Devendrapur Mouza, Ward No- 24 Baripada, Dist: Mayurbhanj, Orissa	Land 23 Decimal 10510 Sq. feet (out of 23 decimal 7 decimal is for Housing purpose and rest is agricultural)	10.02.2004	10,00000/-	Own Name	Purchased from Smt Kajalrekha Das, ward No.6, Purana hat sahi, Baripada the details has already been intimated to MFPI- purchased price; Rs.205000/- With no official dealing with the purchaser	NIL	GPF Withdrawal was taken from MFPI Rs. 2,00000/-
2	Village :- RaghunathPur, PS: ChandrashekharPur, Distt Khurda, Bhubaneswar	Land 2000 Sq.feet (House Property)	20.05.2008	5,00000/-	In the Name of Bindhyabasaini Acharya W/O B.S Acharya	Purchased from Sh. Badajena, village; patia, PS Chandrasheharpur, Bhubaneswar, Orissa, -the details has been intimated to MFPI- purchased price; -Rs.320000- No official dealing with the Purchaser.	The above plot was sold to Smt. Supriya Pradhan on 10.10.2014 at a consideration price including all the Govt.dues/Levies for Rs.542642/-	GPF Withdrawal was taken from MFPI Rs. 3,00000/- before purchasing the plot on 20.05.2008

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1	2	3	4	5	6	7	8	
3	73 D-2 Vill: Aslatpur Khadar colony known as Jeevan Park, New Delhi-110059	3 BHK Flat upper Ground Floor (124 Sq. yards)	06.11.2012 purchased at a price of Rs.18,40,000/-	Rs.30,00,000/- approx.	In the Name of Bindhyabasini Acharya W/O B.S Acharya	By Purchase from Sh.gaurav sharma R/O 876 ,Sector-15, Part-II, Gurgaon, Haryana with no official dealing with the purchaser at a purchase price of Rs.1840000/- including Registration charges and Stamp duty.	Rs.15000/- per month in the name of my wife whose income tax return is filed separately.	The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasini Acharya as a gift to his daughter.
4		RZF-2/11(old No.56), vill: Nasirpur , Colony known as Mahavir Enclave, New Delhi	07.03.2014 3 BHK Flat. 100 Sq.Yards	Rs.30,00,000/- approx.	Own Name	Purchase from Smt. Kajal talreja, R/O A-304, Road No.44, Pritampura, New Delhi-34 and Smt. Anu Mendiratta R/O E-2/104, sector-11, Pocket-2 Rohini with no official dealing with the purchaser at a price of Rs.26,80,000/- inclusive of Stamp duty and Registration charges	Rs.12800/- per month towards Rent w.e.f Sept, 2014 which has been intimated to Sr Accounts Officer for Income tax purposes.	Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/- and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO

Signature:

B.S. Acharya
28/1/15

Name: B.S. Acharya
Designation: Deputy Director

Date: 28/01/2015